

(b) the number of persons being affected therefrom;

(c) whether the affected persons have been adequately compensated for their acquired land; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) 1701.36 hectares of land was acquired in 10 villages named below, situated at about 20 kms. from Pali village and Korea town in District Bilaspur (Madhya Pradesh).

1. Chainpur
2. Sirki
3. Beltikri
4. Dipka
5. Suwabhandi
6. Jhingatpur
7. Ratija
8. Jhabar
9. Malgaon
10. Banki

(b) 1443 families were affected.

(c) Yes, Sir.

(d) A sum of Rs. 14 crores has been sanctioned as compensation for the the lands acquired. A sum of Rs. 8.02 crores has already ben disbursed and the disbursal of the balance is pending because of some disputes.

[English]

### Faking of records of Dornier Aircraft

6395. SHRI ATAL BIHARI VAJPAYEE:  
DR. LAXMI NARAYAN PANDEYA:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "Engineering staff faking records" appearing in the Times of India dated March 15, 1991;

(b) if so, the facts thereof;

(c) whether the Government have enquired into the matter; and

(d) if so, the outcome thereof, and the steps taken in this regards?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVARAO SCINDIA): (a) Yes, Sir.

(b) to (d). The report of the Committee of Inquiry that investigated the crash of the Dornier aircraft of Vayudoot near Pune on 23 September, 1989 does not indicate that any record of the aircraft had been tampered with.

### Small Hydel Power Projects

6396. SHRIMATI DIL KUMARI BHANDARI : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether there is any proposal to lay emphasis on small hydel project in the Eighth Five Year Plan to cater to the needs of small States like Sikkim; and